

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 302 of 2013**

**Dated : 27<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**State Load Despatch Center, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Vishal Gupta  
Mr. Kumar Mihir**

**Appeal No. 26 of 2013**

**State Load Despatch Center, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Mr. Shridhar Prabhu  
Mr. Anantha Narayana for R.2**

**Appeal No. 49 of 2013**

**State Load Despatch Center, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

..... Respondent(s)

**Counsel for the Appellant(s):**

**Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s):**

**Mr. Saurabh Misra for R.1  
Mr. Shridhar Prabhu  
Mr. Anantha Narayana for R.2**

**Appeal No. 233 of 2013 &  
IA No. 318 of 2013**

**Powergrid Corporation of India Ltd. & Ors.**

..... Appellant(s)

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr.**

..... Respondent(s)

**Counsel for the Appellant(s):**

**Counsel for the Respondent(s):**

**Mr. Anand K. Ganesan for R.1  
Mr. K. Gopal Choudary  
Mr. A. Bhatnagar (Rep.) for R.2**

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **02.04.2014** at 12.30 p.m.

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**